

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.07.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4057 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Central Bank of India Vs. Jyoti Mukesh Sayani, Personal Guarantor to Bhavin Impex Pvt. Ltd.	Brijesh Kumar Tamber
2.	I.A. No. 4058 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Shital Kumari Agarwal Vs. Yes Bank	Jenil Shah
3.	I.A. No. 4059 of 2025 in Comp. App. (AT) No. ____ of 2025	Binod Kumar Bawri & Ors. Vs. Dalmia Cement (North East) Ltd. & Ors.	Praveen Kumar
4.	I.A. No. 4061 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Gayatri Devi Ravi Kumar Vs. Yes Bank	Jenil Shah

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Assistant Registrar**